



18 AUGUST 2015

SC/12013

# Security Council Al-Qaida Sanctions Committee Deletes Al Sayyid Ahmed Fathi Hussein Eliwah from Its Sanctions List

SECURITY COUNCIL | PRESS RELEASE

## Decision Taken Following Review of Delisting Request Submitted through Office of the Ombudsperson

On 18 August 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) concerning Al-Qaida and associated individuals and entities removed the name below from the Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) no longer apply to the name set out below.

### A. Individuals

**QDi.195 Name:** 1: AL SAYYID 2: AHMED 3: FATHI 4: HUSSEIN ELIWAH

**Name (original script):** السيد احمد فتحي حسين عليوة

**Title:** na **Designation:** na **DOB:** a) 30 Jul. 1964 b) 30 Jan. 1964 **POB:** Suez, Egypt **Good quality**

**a.k.a.:** a) Al Sayyid Ahmed Fathi Hussein Eliwa b) Al Sayyid Ahmed Fathi Hussein Alaiwah c) Al Sayyid Ahmed Fathi Hussein Elaiwa d) Al Sayyid Ahmed Fathi Hussein Ilewah e) Al Sayyid Ahmed Fathi Hussein Alaywah f) El Sayed Ahmad Fathi Hussein Elaiwa g) Hatim h) Hisham i)

Abu Umar j) El-Sayed Ilawah born on 3 Jul.1954 **Low quality a.k.a.:** na **Nationality:** Egyptian **Passport no.:** (United Kingdom passport number RP0185179 issued on 11 Sep. 2001, expires on 11 Sep. 2011 (in the name of Al-Sayyid Ilewah)) **National identification no.:** na **Address:**

United Kingdom **Listed on:** 29 Sep. 2005 (amended on 6 Oct. 2005, 18 Aug. 2006,

13 Dec. 2011) **Other information:** Sentenced to 15 years imprisonment in Egypt in 1999. Father's name is Fathi Hussein Elaiwa. Member of Egyptian Islamic Jihad (QDe.003). Review pursuant to Security Council resolution 1822 (2008) was concluded on 29 Jul. 2010.

The names of individuals and entities removed from the Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at <http://www.un.org/sc/committees/1267/delisting.shtml> (<http://www.un.org/sc/committees/1267/delisting.shtml>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twentieth update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: [http://www.un.org/sc/committees/1267/qa\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml) ([http://www.un.org/sc/committees/1267/qa\\_sanctions\\_list.shtml](http://www.un.org/sc/committees/1267/qa_sanctions_list.shtml)).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: [http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml) ([http://www.un.org/sc/committees/consolidated\\_list.shtml](http://www.un.org/sc/committees/consolidated_list.shtml)).

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